

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

**NO.HC.VII-10/1992/1989/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Dipali Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the 12<sup>th</sup> April, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/960 Date 09.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 12.04.2019 till the morning of 17.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-10/1992/1990/A, dated 12.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*(Signature)* 12/4/19

**JT. REGISTRAR (VIGILANCE)**

*Relax*